

[Mr. Deputy-Speaker]

prehensive, intensive and speedy planning and development of the border areas comprising the eight hill districts of Uttar Pradesh and for matters connected therewith and incidental thereto."

The Motion was adopted.

SHRI HARISH CHANDRA SINGH RAWAT: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Preamble and article 1, 3 etc.)

SHRI CHITTA BASU: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI CHITTA BASU: I introduce† the Bill.

DOWRY PROHIBITION (AMENDMENT) BILL*

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): I beg to move for leave to introduce a Bill to amend the Dowry Prohibition Act, 1961.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Dowry Prohibition Act, 1961."

The Motion was adopted.

SHRIMATI PRAMILA DANDAVATE: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri R. L. P. Verma—absent.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 16A, etc.)

SHRI K. LAKKAPPA (Tumkur): I beg to move:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

SMALL FARMERS ASSISTANCE BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers."

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers."

The Motion was adopted.

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†Introduced with the recommendation of the President.